

SHRI BHUVNESH CHATURVEDI : The information does not lie with us.

SHRI P.V. NARASIMHA F.A.O. : It is always good. There is no great party hiatus in this. If they have some information, if they think because of those factors something has happened, some delay, no one wants this delay. Let them give the information. We will take it with thanks and we will tell them also what has happened to the information; whether it is right or wrong.

MR. SPEAKER : If you have information give it to the Government; and if the Government has got the information, they will also give it to you.

(Translation)

SHRI MOHAN SINGH (Deoria) : The Government has no information... (Interruptions)

(English)

MR. SPEAKER : Not necessarily. After the retirement, they do not keep track the scientists.

SHRI SHAIFUDDIN CHOUDHURY : Given the fact that the USA put pressure on Russia to stop the supply of the technology for cryogenic engine to India, that was agreed to by these two countries, whether Government has this perception that our own indigenous development programme for this technology will also face a severe wrath from the US; and whether this is a fact that the USA Government and its allies have already sent a message to the Government of India to stop all such space oriented programmes. What is the reaction of the Government thereto?

SHRI P. V. NARASIMHA RAO : There is no reaction. We do not have to react to anything. We are going ahead with our programme.

SHRI SUDARSAN RAYCHAUDHURI : The hon. Prime Minister has just now said and I thought from what he said that the non-cryogenic route has been discarded or has been shelved these days. I would like to ask whether the Indian Space Research Organisation its banking upon its own design to develop cryogenic engines or trying to work backward from the Glavkosmos' preliminary design drawing which has already been exchanged.

MR. SPEAKER : This is a technical information and this depends on both the things. It is not necessary.

Yes Mr. Reddy, but please understand, it is a very technical matter.

SHRI B.N. REDDY : After this prolonged procedure does the Government consider that the agreement stands? That is what I want to know.

MR. SPEAKER : They have already replied to this question.

SHRI RAMESH CHENNITHALA : There are certain reports that 12 tonne cryogenic engine is ready for testing. I would like to know whether the reports are correct or if the reports are correct, when will it be ready for testing?

SHRI P.V. NARASIMHA RAO : It is a prototype thing.

SHRI A. CHARLES : The project for development of indigenous cryogenic technology was approved by the Space Commission in August 1990 and it is only as a subsequent development of erstwhile Soviet Union connections that they have, to some extent, invaded into the indigenous development...

MR. SPEAKER : Nobody has said that.

SHRI A. CHARLES : Sir, I am coming to the main question. There are various disciplines on that and our Department of Science and Technology is capable of making cryogenic engine. There are many outstanding scientists with us. May I know from the hon. Prime Minister, at least at this stage, that those who are capable and have proved their ability will be identified and our indigenous efforts will be given more importance while we are trying to take technology from Russia?

SHRI P.V. NARASIMHA RAO : Yes.

Houses for Primitive Tribes

*402. **SHRI RAMA KRISHNA KONA. THALA :** Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have received any proposals for construction of houses for primitive tribes under the Indira Awas Yojana from the Government of Andhra Pradesh;

(b) if so, the details of the projects and the action taken thereon ;

(c) whether proposals for construction of such houses have also been received from any other State Government; and

(d) if so, the details thereof and the action taken by the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

Indira Awas Yojana (IAY) is a sub-scheme of Jawahar Rozgar Yojana (JRY), intended for the construction of houses free of cost in rural areas for the people below the poverty line belonging to Scheduled Castes, Scheduled Tribes and freed bonded labourers. 6% of the allocation of JRY is earmarked for IAY and the guidelines provide that State Governments utilise this scheme for the benefit of the specially disadvantaged categories of the rural poor. Hence they do not have to send separate proposals for IAY houses for SC/ST or freed bonded labourers to Government of India.

However, a specific proposal for construction of 7000 houses over a period of five years, at an estimated cost of Rs. 10.15 crores for Chenchus, a primitive tribal group in Andhra Pradesh was received from the Government of Andhra Pradesh during 1992-93. The Government of Andhra Pradesh also sent another proposal for construction of 45125 houses under Indira Awas Yojana (IAY) for which central assistance of Rs. 29.47 crores was sought. Considering both the proposals a sum of Rs. 30.12 crore was released to the Government of Andhra Pradesh on 31-3-1993 for IAY, out of the additional allocation for JRY made in 1992-93, stipulating that at least Rs. 50.80 lakhs be specifically utilised for construction of 500 houses for Chenchus, the primitive tribe. The State Government has also been requested to consider the case of the remaining eligible Chenchus also under the normal IAY programme in due course.

The Ministry of Rural Development had received a similar request during 1992-93 from Government of Bihar for Rs. 7 crores

for construction of 5000 houses under IAY for SC/ST in Jehanabad district. Against this the Government of India released Rs. 2 crore for IAY, from the additional allocation for JRY during 1992-93.

In addition, Government of Bihar had also requested for funds to take up construction of houses under IAY for paharia tribals in Sahebgunj district at the cost of Rs. 2 crore. Certain clarifications have been sought from the Government of Bihar, on this proposal and their response is still awaited.

SHRI RAMA KRISHNA KONATHALA : Sir, since housing is one of the basic things of the society which requires larger attention of the Government, I came to know from the statement that the allocation of funds to Indira Awas Yojna under the Jawahar Rozgar Yojna is only 6 per cent of the total allocation.

I would like to know, through you, from the hon. Minister whether there is any proposal to increase this allocation in order to improve the living conditions of the tribals.

MR. SPEAKER : Your question is very clear, let the Minister reply. The simple question is, are you going to increase the allocation ?

SHRI RAMESHWAR THAKUR : It is a component of Jawahar Rozgar Yojna and wherever the State Governments have requested us to increase it, we have already done it. In the case of Andhra Pradesh and Bihar, we have done it.

SHRI RAMA KRISHNA KONATHALA : My question is different. I would like to know whether there is any proposal with the Government to increase the allocation of Indira Awas Yojna.

MR. SPEAKER : The Minister says, depending on the demand, we will do it.

SHRI RAMA KRISHNA KONATHALA : But it seems from the Statement and from the Unstarred Question No. 3460 dated 18-8-1992 wherein it is stated that in the year 1991-92, Rs. 157 crores has been allocated and in the year 1992-93 Rs. 230 crores has been allocated, whereas surprisingly the allocation in 1993-94 has been reduced to Rs. 190 crores. It is a clear reduction of Rs. 40 crores from the plan amount.

Since the Government is concerned about housing for the poorer sections, how has this reduction been made ?

The second part of my question is, is the Government considering increasing the provision for the cost per unit for each house from Rs. 8000 to Rs. 12000 further, because it is not possible to build a house with Rs. 8,000 ?

SHRI RAMESHWAR THAKUR : First of all, there is no reduction in the allocation. If it is within the overall limit under the Jawahar Rozgar Yojana we give them six per cent. But if there are specific requests from the State Governments, additional funds are allotted, as I mentioned earlier.

So far as the amount of Rs. 8,000 is concerned, it is not only Rs. 8,000 for the construction of the building. There is a provision for Rs. 1,400 for latrines which is a part of the scheme as also for smokeless *chula*. Then there is a provision of Rs. 3,300 crore for the infrastructural facilities if it is in a cluster. So far there has been no request from any State Government to enhance this figure.

MR. SPEAKER : The hon. Member wants to know if you are going to increase the provision.

SHRI RAMESHWAR THAKUR : Unless there is a request from the State Government, we do not increase the allocation.

[Translation]

SHRI LAKSHMI NARAIN MANI TRIPATHI : Mr. Speaker, Sir, I have observed that in most of the cases the work on Indira Awas Yojna is lying incomplete. The reason is that the amount fixed for the construction of a residence is awfully inadequate and that is why the construction work is not completed.

MR. SPEAKER : He has just said in his reply that the amount for this purpose will be increased when demanded.

[English]

SHRI G.M.C. BALAYOGI : Housing is a good programme. Particularly in Andhra Pradesh during our party regime under the leadership of Shri N. T. Rama Rao we have constructed 13 lakh houses for the Scheduled Caste and Scheduled Tribe people, specially

for tribals residing both in the agency areas and in the plains also. The tribals in the agencies are getting housing and other benefits from ITDA and other agencies and those residing in the plains are not getting any assistance from the housing programmes.

I want to know from the hon. Minister whether the Government is going to implement this housing programme for the tribals residing in the plain areas also.

SHRI RAMESHWAR THAKUR : There is no discrimination between tribals or others. Priority is given for primitive tribes in all the States and it is implemented by the State Governments. The priority has to be given by the State Governments and wherever they have asked for additional funds for primitive tribes or from other tribes, we have allotted additional funds for them.

[Translation]

SHRI KRISHAN DUTT SULTANPURI : The hon. Minister has said that he does not make any distinction between plains and hilly areas. I would like the hon. Minister to state clearly whether he intends to increase the amount for the farflung hilly areas where motor vehicles do not go and which are inhabited by the people of Scheduled Castes and Scheduled Tribes.

SHRI RAMESHWAR THAKUR : Mr. Speaker, Sir, the State Government has been authorised to make its own investment if there is a need to spend more money on construction aimed at providing transportation facilities depending upon the local situation. There is a feasibility of that and we can give relaxation for that. There is no problem in it and there will be no problem in future also. I would also like to inform the hon. Member that JRY is meant for those who are living below the poverty-line-26 per cent of that amount has been earmarked for the people of Scheduled Castes and Scheduled Tribes and that amount cannot be invested under any other head.

SHRI RAMPAL SINGH : Mr. Speaker, Sir, in course of his reply the hon. Minister has said that Rs. 30.12 crore has been provided to Andhra Pradesh and that two crore rupees have been demanded by the Government of Bihar and it is under consideration. I would like to know whether

similar demand has been made by other states also ? The amount of eight thousand crore rupees that is provided is very meagre and a total expenditure of Rs. 14 thousand crore has been shown. From the earmarked amount even one-room-set cannot be built.

MR. SPEAKER : Reply to this has already been made.

SHRI RAMPAL SINGH : Has any demand in this regard also been made by other States ? The hon. Minister has informed about one State only. I would like to know whether such demand has also been made by the Government of Uttar Pradesh and Andhra Pradesh.

MR. SPEAKER : This is a part of Jawahar Rojgar Yojna.

SHRI RAMESHWAR THAKUR : This scheme is being implemented in all the States. We consider, if additional demand is made by some states and we will continue to consider if similar demand is made even in future.

SHRI VIJOY KUMAR YADAV : Mr. Speaker, Sir, through you I would like to know as to what is the criteria of making allotment under this scheme. Is the population of tribals taken into consideration or poverty is made the basis of it ?

MR. SPEAKER : It is done on the demand of the State Government.

SHRI VIJOY KUMAR YADAV : What is the criterion for the allocation of amount to the State Government ?

MR. SPEAKER : The allocation is made on the basis of the requirement of work.

SHRI BRISHIN PATEL : Mr. Speaker, Sir, Indira Awas Yojna is an old scheme of our country. I would like to know from the Government whether it is not a fact that more than half of the houses constructed under Indira Awas Yojna have collapsed ?

SHRI RAMESHWAR THAKUR : According to the study-report of the scheme 82 per cent people are living in the houses allotted to them. Those houses are occupied and are in a good condition.

MR. SPEAKER : Nitishji, now you may ask. If some other Members are also willing to ask questions then they should give a notice for half-an-hour discussion.

SHRI NITISH KUMAR : Mr. Speaker, Sir, here I would like to ask a question related to policy matter. The hon. Prime Minister is also present here. Under Indira Awas Yojna houses are built for Scheduled Castes and Scheduled Tribes as also for those who are liberated from bonded labourship. I would like to ask whether the Government contemplates to include the most backward class people into this special scheme ? Moreover, will the Government also contemplate to make provision of funds for the repairing of the houses that are already existing.

SHRI RAMESHWAR THAKUR : Mr. Speaker, Sir, as I have said earlier this scheme has been specially framed for the people of Scheduled Castes and Scheduled Tribes. There are other housing-schemes under the State Governments where the interest of the poor and the people of such other categories is taken care of.

Parallel Super Computer

*403. SHRI DATTATRAYA BANDARU :
SHRI ANKUSHRAO RAOSAHEB
TOPE :

Will the PRIME MINISTER be pleased to state :

(a) Whether the scientists of the Bhabha Atomic Research Centre have succeeded in devising a high speed parallel processing Super Computer; and

(b) if so, salient features thereof ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir.

(b) The Super Computer developed at Bhabha Atomic Research Centre (B.A.R.C.) is based on the Parallel Processing Techniques. The current version makes use of eight computers interconnected by a high speed communication system.

The speed of this computer system is 52 million floating point operations per second. This speed is more than five times the speed obtained with any of the indigenously